

Code of Conduct for Teachers

1887. SHRI VIRDHI CHANDER JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Code of Conduct has been laid down for the teachers under the New Education Policy and if so, the details thereof;

(b) whether Union Government have issued any instructions to the State Governments for the compliance of this Code of Conduct; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (c). The National Policy on Education does not lay down a Code of Conduct for teachers. The recommendations of the National Commission on Teachers I & II regarding formulation of a Code of Conduct were, however, kept in view while finalising the National Policy on Education which envisages that Teachers' associations must play a significant role in upholding professional integrity, enhancing the dignity of the teachers and in curbing professional misconduct. National level associations of

teachers, could prepare a code of professional ethics and see to its observance.

[English]

Clearance of Mining Projects of Andhra Pradesh

1888. SHRI V. SOBHANADREESWARA RAO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of mining projects of Andhra Pradesh pending with the Ministry for clearance,

(b) how long these projects are pending with the Ministry;

(c) the reasons for the delay in clearance; and

(d) the likely date by which these mining projects will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (c). A statement giving details of the mining projects of Andhra Pradesh awaiting environmental or forestry clearance along with reasons is given below.

(d) The projects can be decided only when essential details are furnished by the project authorities.

STATEMENT

<i>S. No.</i>	<i>Name of the Project</i>	<i>Date when received</i>	<i>Reasons for non-clearance</i>
1.	Venkatesh Khani No. 7 (Reconstruction) Project	9.12.1986	Revised Environmental Management Plans are awaited.
2.	Manuguru Opencast-III Project	27.5.1985	
3.	Kakatiya Khani No. 1 & 1A Incline Project	5.8.1986	
4.	Goleti No. 1 & 2 Incline Project	4.12.1986	
5.	Ravindra Khani No. 8 Incline Project	9.12.1986	
6.	Ramagundam Opencast-I Project	3.11.1986	
7.	Andhra Bauxite Project	26.5.1987	
8.	Limestone Mining Project	30.6.87	

**List of Pending Proposals of Mining Received from Andhra Pradesh Under Forest
(Conservation) Act, 1980 as on 10.11.1987**

<i>Sl. No.</i>	<i>Name of the proposal</i>	<i>District</i>	<i>Date received</i>	<i>Forest area</i>	<i>Remarks</i>
1.	Mining of Limestone by Sh. Swami Sampooran Nanjaneyulu	Guntur	23.11.82	58 acres	Details sought from the project authorities are awaited.
2.	Mining by SCCL (Opencast)	Hyderabad	8.8.84	33.45 ha.	
3.	Underground Mining by SCCL	Khammam	24.1.85	2779.35 ha.	
4.	Mining of Dolomite by M/s Vishakhapatnam Steel Project	Khammam	21.2.85	523.7 acres	
5.	Mining of Coal by SCCL	Khammam	31.7.85	16439.33 ha.	
6.	Mining of Limestone by M/s Madras Cement Ltd.	Krishna	13.8.85	148.38 ha.	
7.	Mining of Limestone by ACC Ltd.	Adilabad	24.4.86	9.0 ha.	
8.	Mining of coal by SCCL	Warangal	6.6.86	30,938 ha.	
9.	Mining of Laterite Stone by Hyderabad Abrasives	East Godavari	4.4.86	128.745 ha.	
10.	Forest area for Mining M/s Singareni Collieries Co. Ltd.	Adilabad	20.7.87	2.95 ha.	

Losses of Shipping Corporation of India**Availability of Heart Valves**

1889. SHRI RAM BAHADUR SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

190. SHRI PRAKASH V. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Shipping Corporation of India incurred losses during the last two years;

(a) whether heart valves are not manufactured in India and these are to be imported and as a result heart operations in India become exorbitantly costly;

(b) if so, the details thereof and the reasons therefor; and

(b) if so, what efforts are being made to have them manufactured in our country;

(c) the remedial action proposed to be taken in this regard?

(c) whether a Singapore firm has evinced interest to set up a heart valve manufacturing unit in India; and

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(d) if so, the reaction of Government thereof?

(b) and (c). Do not arise.